

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **12.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/297/CHE/2021 IN CP/603/IB/2018
NAME OF PETITIONER : Rajashree Santhanam (Liquidator)
M/s Aanandram Developers Pvt Ltd
NAME OF RESPONDENT :
SECTION : 60(5) of IBC 2016 R/w Regulation 47A of IBBI

ORDER

Since the website of the NCLT is not working and the Counsels are unable to access the link provided in the cause list, the hearing through video conferencing platform could not be conducted today (12.07.2021). This matter is reposted to **09.08.2021**.


(K. NATARAJAN)
DEPUTY REGISTRAR

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